NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 52/BB/ 2017	-	For hearing	Rule-6 of IB	Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SHASHI KEERTHZ S Kumar & Bhut

RESPONDENTS

I the.

9) H.N. VASUDEVAN Petitioner 9845806822.

Counsel for petitioner is present. Heard him. He is directed to file written submissions. Counsel for respondent is present.

For hearing the counsel for respondent, list it on 31.01.2018.

MEMBER (T)

MEMBER (J)